

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.788
ANSWERED ON 08.02.2024

FUNDS FOR TOURISM INFRASTRUCTURE

788 SHRI M. SHANMUGAM:
SHRI VAIKO:

Will the Minister of **TOURISM** be pleased to state:

- (a) the funds allotted under various schemes of the Ministry for the State of Tamil Nadu, particularly to districts namely Tiruchy, Thanjavur, Tiruvarur, Mayiladuthurai, Tenkasi, Virudhnagar, Tirunelveli and Kanyakumari which have rich and abundant tourist places and eco tourism;
- (b) the details of projects undertaken in the State for fostering sustainable and responsible centric approaches to improve tourism infrastructure; and
- (c) whether more funds will be allotted under various schemes for the State, in view of lot of potential for the tourism development, details thereof?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (c): The Ministry of Tourism under the schemes of 'Swadesh Darshan', 'National Mission on Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies for Tourism Infrastructure Development' provides financial assistance to State Governments/Union Territory Administrations/Central Agencies for the development of tourism-related infrastructure and facilities at various tourism destinations in the country.

The details of projects sanctioned under the above-mentioned schemes in the State of Tamil Nadu is given at **Annexure**.

The Ministry of Tourism has now revamped the Swadesh Darshan Scheme as Swadesh Darshan 2.0 (SD 2.0) with the objective to develop sustainable and responsible tourism destinations, following a destination & tourism-centric approach. Under SD 2.0, 'Mamallapuram' & 'The Nilgiris' destinations have been identified for development in the State of Tamil Nadu.

Proposals are received from States/UTs from time to time for seeking financial assistance under the various schemes of the Ministry of Tourism. These proposals are examined in context of the scheme guidelines and financial assistance is extended for projects subject to fulfilment of the stipulated provisions and availability of funds.

ANNEXURE

STATEMENT IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO.788 ANSWERED ON 08.02.2024 REGARDING FUNDS FOR TOURISM INFRASTRUCTURE BY SHRI M. SHANMUGAM AND SHRI VAIKO

Swadesh Darshan Scheme

(Rs. in Crore)

Sl. No.	State	Circuit / Sanction Year	Name of the Project	Amount Sanctioned	Amount Released
1.	Tamil Nadu	Coastal Circuit 2016-17	Development of (Chennai-Mamamallapuram – Rameshwaram – Manpadu – Kanyakumari)	73.13	71.03

PRASHAD Scheme

(Rs. in Crore)

State	Sl. No.	Project Name	Sanction Year	Approved Cost	Amount Released
Tamil Nadu	1.	Development of Kanchipuram	2016-17	13.99	13.99
	2.	Development of Velankanni	2016-17	4.86	4.86

Assistance to Central Agencies for Tourism Infrastructure Development Scheme

(Rs. in Crore)

Sl. No.	State	Name of Projects	Central Agency	Amount Sanctioned	Amount Released
Year 2012-13					
1.	Tamil Nadu	Cruise Passenger Facilities Centre in the existing Passenger Terminal at Chennai Port	Chennai Port Trust	17.25	17.25
Year 2017-18					
2.	Tamil Nadu	Joint Development of Rameshwaram Railway Station	M/o Railways	4.70	3.76
Year 2018-19					
3.	Tamil Nadu	Joint Development of Madurai Railway Station	M/o Railways	4.48	3.56
